

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22925/2026 BLAPL/7855/2026	PRASANTA MAHANANDIA @ MAHANDIA VS STATE OF ODISHA	BIKASH KARNA VS	TARBHA /219 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000073/2026
2	D-BLAPL/22631/2026 BLAPL/7856/2026	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANARAPAL /231 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2023
3	D-BLAPL/22817/2026 BLAPL/7857/2026	MANTU PASAYAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000026/2026
4	D-BLAPL/22982/2026 BLAPL/7858/2026	SUMANTA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /453 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000093/2026
5	D-BLAPL/22953/2026 BLAPL/7859/2026	YOGESH MEENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /90 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000107/2026
6	D-BLAPL/22495/2026 BLAPL/7860/2026	THABIRA DHARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAPRAKHOL /144 /2026 A.D.J,PATNAGARH(Balangir) Spl/0000015/2026
7	D-BLAPL/22533/2026 BLAPL/7861/2026	KUNCHUMATI DIGAL @ KUCHUMATI DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
8	D-BLAPL/22178/2026 BLAPL/7862/2026	PRATIK DALAI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /354 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001105/2026
9	D-BLAPL/22416/2026 BLAPL/7863/2026	PAPU MALLICK @ MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /332 /2025 A.D.J., SORO(Baleshwar) ST/0000202/2026
10	D-BLAPL/22429/2026 BLAPL/7864/2026	BIBEK DEEP VS STATE OF ODISHA	SUPRAVA BEHERA VS	JHARSUGUDA SADAR /91 /2026 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA CT/0000091/2026
11	D-BLAPL/22639/2026 BLAPL/7865/2026	MUNA BARLA @ NABIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAGHUNATHPALI /133 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000048/2018

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12	D-BLAPL/22671/2026 BLAPL/7866/2026	RANJIT ORAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur SPL. 2(a)C.C./0000002/2026
13	D-BLAPL/22738/2026 BLAPL/7867/2026	JALESWAR AMAYAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000019/2026
14	D-BLAPL/22807/2026 BLAPL/7868/2026	TRINATH JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /101 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000439/2026
15	D-BLAPL/22701/2026 BLAPL/7869/2026	SURJIT RATH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	GURUDIJHATIA /105 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000386/2026
16	D-BLAPL/19268/2026 BLAPL/7870/2026	SANTOSH KUMAR DALAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SEA BEACH /157 /2026 J.M.F.C.,PURI(Puri) GR/0000548/2026
17	D-BLAPL/20091/2026 BLAPL/7871/2026	KANHA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /595 /202 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000448/2024
18	D-BLAPL/22235/2026 BLAPL/7872/2026	M.ANTIL DHAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAJPUR TOWN /312 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001589/2026
19	D-BLAPL/22647/2026 BLAPL/7873/2026	HARI HANTAL VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000032/2021
20	D-BLAPL/22253/2026 BLAPL/7874/2026	ISWAR KUSULIA VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /149 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000248/2026
21	D-BLAPL/22313/2026 BLAPL/7875/2026	PRASANTA BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	KANPUR /26 /2026 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000038/2026
22	D-BLAPL/22821/2026 BLAPL/7876/2026	SURAJIT PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO Spl/0000174/2026
23	D-BLAPL/22366/2026	AJIT SAHU	MAHES DAS	BALLIGUDA /144 /2026

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	BLAPL/7877/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000246/2026
24	D-BLAPL/22739/2026 BLAPL/7878/2026	BULU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000020/2026
25	D-BLAPL/22766/2026 BLAPL/7879/2026	BHABAGRAHI ARUKHA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026
26	D-BLAPL/22835/2026 BLAPL/7880/2026	MANTU BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000074/2026
27	D-BLAPL/22777/2026 BLAPL/7881/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	NISCHINTAKOILI /89 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000155/2026
28	D-BLAPL/22786/2026 BLAPL/7882/2026	ANIL BISHI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARPALLI /78 /2026 DIST.AND SESSIONS JUDGE,BARGARH CT/0000077/2026
29	D-BLAPL/22802/2026 BLAPL/7883/2026	JAYA ROHIDAS VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /382 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000043/2026
30	D-BLAPL/22823/2026 BLAPL/7884/2026	HADIBANDHU MAHANANDIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /336 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000111/2026
31	D-BLAPL/22840/2026 BLAPL/7885/2026	BIJAYA PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHAMAR /166 /2026 S.D.J.M.,PALLAHARA(Anugul) GR/0000281/2026
32	D-BLAPL/22841/2026 BLAPL/7886/2026	ADI @ AJIT NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHAMAR /166 /2026 S.D.J.M.,PALLAHARA(Anugul) GR/0000281/2026
33	D-BLAPL/22859/2026 BLAPL/7887/2026	AASHIT PRADHAN VS STATE OF ODISHA	SHRADHANJALI SAHOO VS	KRUSHNA PRASAD /69 /2026 J.M.F.C.,PURI(Puri) GR/0000262/2026
34	D-BLAPL/22861/2026 BLAPL/7888/2026	PANDAB NAYAK VS	BISWAJIT MOHANTY VS	KHALLIKOTE /480 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE

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35	D-BLAPL/22877/2026 BLAPL/7889/2026	STATE OF ODISHA LINGARAJ BARIK @ RINKU VS	SATYASHREE MOHANTY VS	GR/0001208/2026 SPL.TASK FORCE /24 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000710/2025
36	D-BLAPL/22879/2026 BLAPL/7890/2026	STATE OF ODISHA PABITRA DAS VS	BIBHUTI RANJAN MOHANTY VS	GHASIPURA /57 /2026 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000069/2026
37	D-BLAPL/22883/2026 BLAPL/7891/2026	STATE OF ODISHA JITENDRA KUMAR DIGAL VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000034/2026
38	D-BLAPL/22884/2026 BLAPL/7892/2026	STATE OF ODISHA SIBA SANKAR MALLICK @ SHIVA SHANKAR MALLICK VS	AMULYA RATNA PANDA VS	PHIRINGIA /116 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000109/2026
39	D-BLAPL/22885/2026 BLAPL/7893/2026	STATE OF ODISHA SOUMYA RANJAN DIGAL VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000022/2026
40	D-BLAPL/22865/2026 BLAPL/7894/2026	STATE OF ODISHA SUNIL KHILA @ KHILLO VS	SANDEEP RAJ PANDA VS	NANDAPUR /171 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0001106/2025
41	D-BLAPL/22981/2026 BLAPL/7895/2026	STATE OF ODISHA PRIYA RANJAN SWAIN VS	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001147/2025
42	D-BLAPL/22948/2026 BLAPL/7896/2026	STATE OF ODISHA SANJAY KUMAR KISPATTA VS	MANAS KUMAR CHAND VS	JEYPURE VIGILANCE /15 /2026 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000011/2026
43	D-BLAPL/22950/2026 BLAPL/7897/2026	STATE OF ODISHA(VIG.) SUDAM SUNA VS	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /156 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000297/2026
44	D-BLAPL/22542/2026 BLAPL/7898/2026	STATE OF ODISHA ASHISH REDDY VS	MANORANJAN DAS VS	KHARABEL NAGAR P.S. /355 /2026 S.D.J.M.,BHUBANESHWAR(Khordha) CT/0001178/2026
45	D-BLAPL/22379/2026 BLAPL/7899/2026	STATE OF ODISHA PAUN @ RAKESH DAS VS	SURESH KUMAR JENA VS	JAJPUR TOWN /291 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000098/2026
		STATE OF ODISHA		

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46	D-CMP/34288/2026 CMP/1275/2026	GOURIMANI NAYAK VS GANGADHARA NAYAK	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) CS/0000046/2024
47	D-CMP/34884/2026 CMP/1276/2026	PARBATI MISHRA VS AJAY KUMAR SWAIN	RANJAN KUMAR ROUT VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR Fao/0000079/2022
48	D-CMP/34609/2026 CMP/1277/2026	SWAPNA DAS VS GITANJALI DAS	SOURAV SUMAN BHUYAN VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000796/2016
49	D-CMP/34337/2026 CMP/1278/2026	MIR ABDUL DAYAN VS SK. ABDUL BARI	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALI Fao/0000027/2026
50	D-CMP/33912/2026 CMP/1279/2026	M/S. SHYAM FILLING STATION, CUTTACK VS M/S. RELIANCE INDUSTRIES LIMITED, BHUBANESWAR	RUPESH KUMAR KANUNGO VS	// SR CIVIL JUDGE (COMMERCIAL COURT),CUTTACK CMA/0000021/2025
51	D-CMP/33890/2026 CMP/1280/2026	TANUJ PATRA VS CHANDRAMANI BEHERA	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000221/2017
52	D-CMP/34122/2026 CMP/1281/2026	ANANNYA ANUSUYA NAIK VS INDRAJIT NATH	RANJAN KUMAR ROUT VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000036/2024
53	D-CMP/33681/2026 CMP/1282/2026	SUSANTA KUMAR SWAIN VS SATRUGHAN BEURA	BHASKAR CHANDRA PANDA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000476/2020
54	D-CMP/34077/2026 CMP/1283/2026	MANORAMA SAHOO VS DHIRAJ KUMAR SAHOO	SOURAV SUMAN BHUYAN VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000003/2026
55	D-CONTC/32089/2026 CONTC/4894/2026	DIPTIMAYEE PRADHAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
56	D-CONTC/32093/2026 CONTC/4895/2026	MANJULATA DHAL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
57	D-CONTC/32106/2026	INDUMATI BASANTIA	ADV.	//

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	CONTC/4896/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
58	D-CONTC/32108/2026	ASHOK KUMAR SWAIN	ADV.	//
	CONTC/4897/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
59	D-CONTC/32109/2026	BICHITRA ROUT	ADV.	//
	CONTC/4898/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
60	D-CONTC/32121/2026	MATHURANANDA BEHERA	ADV.	//
	CONTC/4899/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
61	D-CONTC/32125/2026	MINATI ROUT	ADV.	//
	CONTC/4900/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
62	D-CONTC/32382/2026	GANESH CHANDRA MALLICK	ADV.	//
	CONTC/4901/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
63	D-CONTC/33125/2026	NARENDRA KUMAR DASH	ADV.	//
	CONTC/4902/2026	VS	VS	0
		PABITRA MOHAN BARIK, D.E.O, CUTTACK		//
64	D-CONTC/33142/2026	DR.BIPRA CHARAN MOHAKUDA	ADV.	//
	CONTC/4903/2026	VS	VS	0
		ARAVIND AGARWALLA, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BHUBANESWAR		//
65	D-CONTC/33168/2026	LAXMIKANTA PRADHAN	ADV.	//
	CONTC/4904/2026	VS	VS	0
		YOGESH BAHADUR KHURANIA, IPS,D.G. AND I.G. OF POLICE, CUTTACK		//
66	D-CONTC/33201/2026	PURNA CHANDRA KOTHIA	HEMANTA KUMAR ROUT	//
	CONTC/4905/2026	VS	VS	0
		BILASH BEHERA, ENGINEER IN CHIEF PUBLIC HEALTH, KHURDA		//
67	D-CONTC/34499/2026	RAMESH CHANDRA NAYAK	ADV.	//
	CONTC/4906/2026	VS	VS	0
		GIRISH S.N, IAS		//
68	D-CONTC/34795/2026	KUMARI ANNAPURNA BARAL	ADV.	//
	CONTC/4907/2026	VS	VS	0

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69	D-CONTC/34991/2026 CONTC/4908/2026	SHUBHA SARMA, IAS PUSPALATA SETHY VS MONARANJAN SAMANTRAY, BRANCH MANAGER , SBI , CHASAKHANDA	SALYADU ANIL KUMAR DORA VS	// // 0 //
70	D-CONTC/27529/2026 CONTC/4909/2026	JAGANNATH NAYAK VS BHARAT CHANDRA SAHOO, CHIEF EXECUTIVE, BERHAMPUR COOPERATIVE CENTRAL BANK,GANJAM	ADV VS	// 0 //
71	D-CONTC/22659/2026 CONTC/4910/2026	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY VS HEMANT SHARMA,IAS,ADDITIONAL CHIEF SECRETARY HOME DEPT.	SAMEER KUMAR DAS VS	// 0 //
72	D-CONTC/30472/2026 CONTC/4911/2026	DAMBARU POLAI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
73	D-CONTC/28323/2026 CONTC/4912/2026	ITISHREE JENA VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY, GOVT. OF ODISHA, REVENUE AND D.M DEPT.	SANTOSH KUMAR DWIVEDY VS	// 0 //
74	D-CONTC/30539/2026 CONTC/4913/2026	LAXMI NARAYAN PADHY VS SANGRAM KESHARI MOHAPATRA, IAS, REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION	ADV. VS	// 0 //
75	D-CONTC/35061/2026 CONTC/4914/2026	SUSHANTA KUMAR GOUNTIA VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
76	D-CONTC/30540/2026 CONTC/4915/2026	ANIL KUMAR PATTANAIK VS PRAGYAN PRASAD SAHOO, CHIEF ENGINEER, JICA, BRAHMANI LEFT BASIN, SUKINDA	ADV. VS	// 0 //
77	D-CONTC/30542/2026 CONTC/4916/2026	AKSHAY KUMAR CHOUDHURY VS SAPAN RAJAN,B.M,CANARA BANK,BERHAMPUR	ADV. VS	// 0 //
78	D-CONTC/33401/2026 CONTC/4917/2026	SANJAYA KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
79	D-CONTC/33402/2026 CONTC/4918/2026	SARAT KUMAR MISHRA VS BHASKAR JYOTI SHARMA, IAS	ADV. VS	// 0 //

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80	D-CONTC/32854/2026 CONTC/4919/2026	SUBASH CHANDRA PANDA VS KALI PRASANNA MOHAPATRA, I.A.S,	ADV. VS	// 0 //
81	D-CONTC/33412/2026 CONTC/4920/2026	BHABANI SHANKAR MOHANTA VS DR.N.THIRUMALLA NAIK, I.A.S	SHASHI BHUSAN JENA VS	// 0 //
82	D-CONTC/32909/2026 CONTC/4921/2026	BISWANATH DHAR VS ARAVIND AGRAWAL, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
83	D-CONTC/33770/2026 CONTC/4922/2026	GHANASHYAM BEHERA VS MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA, PURI	ADV. VS	// 0 //
84	D-CONTC/33298/2026 CONTC/4923/2026	MANORAMA DASH VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/33772/2026 CONTC/4924/2026	SUBASH CHANDRA MONDAL VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
86	D-CONTC/31749/2026 CONTC/4925/2026	HEMANTA KUMAR NAYAK VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT OF ODISHA, AGRICULTURE AND FARMERS EMPOWERMENT	ADV. VS	// 0 //
87	D-CONTC/33396/2026 CONTC/4926/2026	SUBRAT KAR VS ASWATHY S. I.A.S	ADV. VS	// 0 //
88	D-CONTC/31753/2026 CONTC/4927/2026	NILAKANTHA PANIGRAHI VS PINAK MISHRA, I.P.S., D.I.G OF POLICE,BALASORE	ADV. VS	// 0 //
89	D-CONTC/31761/2026 CONTC/4928/2026	RAJAKISHORE BARAL VS SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. , AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV. VS	// 0 //
90	D-CONTC/33773/2026 CONTC/4929/2026	PARITOSHA SARKAR VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
91	D-CONTC/31769/2026	SACHIDANANDA MISHRA	ADV.	//

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	CONTC/4930/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, AGRICULTURE AND FARMERS EMPOWERMENT		//
92	D-CONTC/31776/2026	RAMESH CHANDRA DASMOHAPATRA	ADV.	//
	CONTC/4931/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, AGRICULTURE AND FARMERS EMPOWERMENT		//
93	D-CONTC/30202/2026	CHINMAYEE DALAI	BASUDEV BARIK	//
	CONTC/4932/2026	VS	VS	0
		SOVA SHARMA, I.A.S.		//
94	D-CONTC/33398/2026	PRABHAT KUMAR TRIPATHY	ADV.	//
	CONTC/4933/2026	VS	VS	0
		SANJEEV KUMAR MISHRA, I.A.S		//
95	D-CONTC/35435/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4934/2026	VS	VS	0
		SECRETARY, URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR		//
96	D-CONTC/35432/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4935/2026	VS	VS	0
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
97	D-CONTC/35488/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4936/2026	VS	VS	0
		COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT, BHUBANESWAR		//
98	D-CONTC/35496/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4937/2026	VS	VS	0
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR		//
99	D-CONTC/35447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4938/2026	VS	VS	0
		DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK		//
100	D-CONTC/35433/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4939/2026	VS	VS	0
		DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK		//
101	D-CONTC/35437/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/4940/2026	VS	VS	0
		COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//
102	D-CONTC/35481/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/4941/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/35497/2026 CONTC/4942/2026	DIRECTOR OF COSOLIDARION, ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT, ODISHA, BHUBANESWAR	ADV. VS	// // 0 //
104	D-CONTC/35494/2026 CONTC/4943/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
105	D-CONTC/32256/2026 CONTC/4944/2026	PERAMALA PRIYANKA @ P.PRIYANKA VS ANANYA DAS, OSEPA, PROJECT DIRECTOR, BHUBANESWAR	ADV. VS	// 0 //
106	D-CONTC/35442/2026 CONTC/4945/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS B.D.O., MARSAGHAI BLOCK, KENDRAPARA	ADV. VS	// 0 //
107	D-CONTC/35455/2026 CONTC/4946/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF LAND RECORDS AND SURVEY, ODISHA, CUTTACK	ADV. VS	// 0 //
108	D-CONTC/35490/2026 CONTC/4947/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
109	D-CONTC/35471/2026 CONTC/4948/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
110	D-CONTC/35469/2026 CONTC/4949/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
111	D-CONTC/35503/2026 CONTC/4950/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, LAND RECORD SURVEY AND SETTLEMENT CONSOLIDATION, ODISHA, CUTTACK	ADV. VS	// 0 //
112	D-CONTC/35495/2026 CONTC/4951/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
113	D-CONTC/35452/2026 CONTC/4952/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS REVENUE DIVISIONAL COMMISSIONER (C.R), CUTTACK	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/35462/2026 CONTC/4953/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT,ODISHA, BHUBANESWAR	ADV. VS	// 0
115	D-CONTC/35464/2026 CONTC/4954/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DEPUTY DIRECTOR OF CONSOLIDATION AND HOLDINGS, RANGE-I	ADV. VS	// 0
116	D-CONTC/32514/2026 CONTC/4955/2026	SUDARSAN BEHERA VS GUHA POONAM TAPAS KUMAR,IAS, COMMISSIONER CUM SECRETARY HANDLOOMS, TEXTILE AND HANDICRAFTS DEPTT.	UMESH CHANDRA MOHANTY VS	// 0
117	D-CONTC/35501/2026 CONTC/4956/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, LAND RECORDS AND SURVEYS, ODISHA, CUTTACK	ADV. VS	// 0
118	D-CONTC/35472/2026 CONTC/4957/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SPECIAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
119	D-CONTC/35487/2026 CONTC/4958/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS DEPUTY DIRECTOR, CONSOLIDATION, RANGE-1, CUTTACK	ADV. VS	// 0
120	D-CONTC/35451/2026 CONTC/4959/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0
121	D-CONTC/35476/2026 CONTC/4960/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
122	D-CONTC/35486/2026 CONTC/4961/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT , CUTTACK VS ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
123	D-CONTC/35460/2026 CONTC/4962/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
124	D-CONTC/35467/2026 CONTC/4963/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY,REVEUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0
125	D-CONTC/35453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4964/2026	VS MEMBER, BOARD OF REVENUE, CUTTACK	VS	0 //
126	D-CONTC/35491/2026 CONTC/4965/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
127	D-CONTC/35463/2026 CONTC/4966/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS JOINT SECRETARY, REVENUE DISASTER MANAGEMENT ,DEPARTMENT,ODISHA SECRETARIAT, BBSR	ADV. VS	// 0 //
128	D-CONTC/35465/2026 CONTC/4967/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/35444/2026 CONTC/4968/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
130	D-CONTC/35480/2026 CONTC/4969/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
131	D-CONTC/35500/2026 CONTC/4970/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT ,CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
132	D-CONTC/35454/2026 CONTC/4971/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
133	D-CONTC/35483/2026 CONTC/4972/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK	ADV. VS	// 0 //
134	D-CONTC/35482/2026 CONTC/4973/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
135	D-CONTC/35443/2026 CONTC/4974/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CU SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
136	D-CONTC/35440/2026 CONTC/4975/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/35508/2026 CONTC/4976/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	ADV. VS	// // 0 //
138	D-CONTC/35474/2026 CONTC/4977/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK	ADV. VS	// 0 //
139	D-CONTC/35485/2026 CONTC/4978/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT.,ODISHA	ADV. VS	// 0 //
140	D-CONTC/35498/2026 CONTC/4979/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, R.D. DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
141	D-CONTC/35439/2026 CONTC/4980/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
142	D-CONTC/35461/2026 CONTC/4981/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
143	D-CONTC/35478/2026 CONTC/4982/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, CONSOLIDATION AND HOLDING, CUTTACK	ADV. VS	// 0 //
144	D-CONTC/35468/2026 CONTC/4983/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF CONSOLIDATION BOARD OF REVENUE , ODISHA CUTTACK	ADV. VS	// 0 //
145	D-CONTC/35505/2026 CONTC/4984/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	ADV. VS	// 0 //
146	D-CONTC/35441/2026 CONTC/4985/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, KHURDA	ADV. VS	// 0 //
147	D-CONTC/35436/2026 CONTC/4986/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS MEMBER, BOARD OF REVENUE,ODISHA,CUTTACK	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/35499/2026 CONTC/4987/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	ADV. VS	// 0 //
149	D-CONTC/35449/2026 CONTC/4988/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
150	D-CONTC/35493/2026 CONTC/4989/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
151	D-CONTC/35492/2026 CONTC/4990/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	ADV. VS	// 0 //
152	D-CONTC/35466/2026 CONTC/4991/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
153	D-CONTC/35484/2026 CONTC/4992/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA	ADV. VS	// 0 //
154	D-CONTC/35477/2026 CONTC/4993/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, CONSOLIDATION AND LAND RECORDS AND SURVEY, CUTTACK	ADV. VS	// 0 //
155	D-CONTC/35446/2026 CONTC/4994/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
156	D-CONTC/35434/2026 CONTC/4995/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT , CUTTACK	ADV. VS	// 0 //
157	D-CONTC/35457/2026 CONTC/4996/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
158	D-CONTC/35456/2026 CONTC/4997/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
159	D-CONTC/35475/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4998/2026	VS SECRETARY, REVENUE DEPARTMENT, ODISHA	VS	0 //
160	D-CONTC/35445/2026 CONTC/4999/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
161	D-CONTC/35507/2026 CONTC/5000/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
162	D-CONTC/35448/2026 CONTC/5001/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF LAND RECORDS AND SURVEY, ODISHA, CUTTACK	ADV. VS	// 0 //
163	D-CONTC/35458/2026 CONTC/5002/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, ODISHA	ADV. VS	// 0 //
164	D-CONTC/35438/2026 CONTC/5003/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
165	D-CONTC/35479/2026 CONTC/5004/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIERCTOR, CONSOLIDATION AND HOLDING, CUTTACK	ADV. VS	// 0 //
166	D-CONTC/35473/2026 CONTC/5005/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
167	D-CONTC/35470/2026 CONTC/5006/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
168	D-CONTC/35459/2026 CONTC/5007/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
169	D-CONTC/35450/2026 CONTC/5008/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS LAND REFORM COMMISSIONER, ODISHA, CUTTACK	ADV. VS	// 0 //
170	D-CONTC/35489/2026 CONTC/5009/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// 0

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171	D-CONTC/30613/2026 CONTC/5010/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR SARAT KUMAR DWIBEDY VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// // 0 //
172	D-CONTC/33406/2026 CONTC/5011/2026	NABAGHANA BEHERA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
173	D-CONTC/35137/2026 CONTC/5012/2026	LOKANATH SAMAL VS JYOTI PRAKASH DALAI, PUBLIC INFORMATION OFFICER, MADHUSUDAN LAW UNIVERSITY STATION ROAD,CUTTACK	ADV. VS	// 0 //
174	D-CONTC/33408/2026 CONTC/5013/2026	KUSHADWAJA SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //
175	D-CONTC/34409/2026 CONTC/5014/2026	LAXMIDHAR NAYAK VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //
176	D-CONTC/3072/2026 CONTC/5015/2026	LAXMIDHAR MISHRA VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S.,	ADV. VS	// 0 //
177	D-CONTC/904/2026 CONTC/5016/2026	SINGUPARAM JAYA RAO VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	ADV VS	// 0 //
178	D-CONTC/32257/2026 CONTC/5017/2026	BOBBILI HARIBABU VS ANANYA DAS, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY (OSEPA)	ADV. VS	// 0 //
179	D-CRLA/15869/2026 CRLA/693/2026	ALEXANDER EKKA VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	SAMBALPUR VIGILANCE /19 /2004 SPL.JUDGE (VIG), SUNDERGARH(Sundar CT/0000017/2016
180	D-CRLA/22312/2026 CRLA/694/2026	SURAJ GHADAI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CAPITAL P.S. /498 /2023 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000273/2023
181	D-CRLA/22325/2026 CRLA/695/2026	CHANDAN SHUKLA VS UNION OF INDIA (NCB)	JITENDRA SAMANTARAY VS	NCB BHUBANESWAR /4 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000112/2021

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182	D-CRLA/22330/2026 CRLA/696/2026	CHANDRAKANTA ROUT@BABULI VS STATE OF ODISHA(VIG.)	ANUP KUMAR PATTNAIK VS	BHUBANESWAR VIGILANCE /23 /2011 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000048/2011
183	D-CRLA/22383/2026 CRLA/697/2026	FAGU@LALA MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ROURKELA GRPS. /72 /2018 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000010/2020
184	D-CRLA/22860/2026 CRLA/698/2026	DEBISINGH MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	UMERKOTE /259 /2016 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000249/2016
185	D-CRLMA/21955/2026 CRLMA/80/2026	TULASI DHANA SEKHAR VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	JANKIA P.S. /220 /2026 J.M.F.C.,KHURDA(Khordha) CMC/0000053/2026
186	D-CRLMC/22608/2026 CRLMC/2534/2026	BRUNDABAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000066/2022
187	D-CRLMC/17812/2026 CRLMC/2535/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BELLAGUNTHA /114 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000358/2025
188	D-CRLMC/22780/2026 CRLMC/2536/2026	SATYABRATA SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	NANDANKANAN /40 /2015 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000559/2015
189	D-CRLMC/22846/2026 CRLMC/2537/2026	KISHOR PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand GR/0000039/2009
190	D-CRLMC/20511/2026 CRLMC/2538/2026	SANNI NAG @ JOTHOM NAG @ JOTHOMNAG SONY VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /363 /2017 SPECIAL JUDGE,NABARANGPUR(Nabar Spl/0000080/2017
191	D-CRLMC/22867/2026 CRLMC/2539/2026	SANJIT BHAL VS STATE OF ODISHA	DEBABRATA DASH VS	JAGATPUR /437 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001036/2026
192	D-CRLMC/20709/2026 CRLMC/2540/2026	ATUL JUADI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	RAMPUR (SONEPUR) /44 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000006/2026
193	D-CRLMC/14145/2026	BABU @ MAMATAJ @ MUMTAJ ALLIKHAN	RABI NARAYAN MOHANTY	BALIPATNA /250 /2015

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2541/2026	VS STATE OF ODISHA	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000036/2019
194	D-CRLMC/12425/2026 CRLMC/2542/2026	BASUDEV BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	DELANGA /34 /2018 J.M.F.C.,PIPILI(Puri) GR/0000103/2018
195	D-CRLMC/21993/2026 CRLMC/2543/2026	MILAN SAHOO @ SAHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /348 /2022 CIVIL JUDGE (JD) CUM JMFC,MAHANG GR/0001055/2022
196	D-CRLMC/22301/2026 CRLMC/2544/2026	GUPTESWAR SWAIN @ PAPU VS STATE OF ODISHA	SURJYANARAYANA SAHU VS	HINJILI /143 /2007 SPECIAL JUDGE,CHATRAPUR(Ganjam) ST/0000052/2024
197	D-CRLMC/22662/2026 CRLMC/2545/2026	BIBHUTI JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /262 /20 A.D.J.,KODALA(Ganjam) ST/0000011/2022
198	D-CRLMC/20843/2026 CRLMC/2546/2026	KANHA BALIARSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIMAPADA /146 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000050/2014
199	D-CRLMC/21334/2026 CRLMC/2547/2026	SMRUTI RANJAN MAHARANA VS STATE OF ODISHA	DEVI PRASAD TRIPATHY VS	KEONJHAR TOWN /292 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000577/2026
200	D-CRLMC/21671/2026 CRLMC/2548/2026	DRUPADI PRADHANI VS RATHE PUJHARI	JNYANANANDA PANDA VS	/ /0 J.M.F.C, KOKSARA(Kalahandi) ICC/0000002/2025
201	D-CRLMC/18635/2026 CRLMC/2549/2026	SUBBRAT BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	MAHILA PS SAMBALPUR /8 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000358/2026
202	D-CRLMC/21781/2026 CRLMC/2550/2026	G. KIRAN KUMAR ACHARYA VS D.SURYA PRASAD ACHARYA	MOHAMMED FARADISH VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000177/2017
203	D-CRLMC/23117/2026 CRLMC/2551/2026	BAPINA MALIK VS STATE OF ODISHA	BISWANATH BEHERA VS	RAJNAGAR /142 /2023 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000813/2025
204	D-CRLMP/19521/2026 CRLMP/1034/2026	BHUDEV NAYAK VS	ALOK KUMAR MOHAPATRA VS	/ /0 ()

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205	D-CRLMP/22864/2026 CRLMP/1035/2026	STATE OF ODISHA OM PRAKASH BHAWSINKA VS	MANAS KUMAR CHAND VS	// / /0 ()
206	D-CRLMP/7883/2026 CRLMP/1036/2026	STATE OF ODISHA BHAGBAT PRASAD MISHRA VS	MANAS KUMAR CHAND VS	// / /0 J.M.F.C., KESINGA(Kalahandi)
207	D-CRLMP/21269/2026 CRLMP/1037/2026	STATE OF ODISHA SITARAM DASH VS	SAROJANANDA MISHRA VS	ICC/0000020/2025 / /0 ()
208	D-CRLMP/18259/2026 CRLMP/1038/2026	STATE OF ODISHA MANJULATA PRADHAN VS	DEBASISH PATNAIK VS	// DHARMASALA /532 /2023 ()
209	D-CRLMP/21895/2026 CRLMP/1039/2026	PRINCIPAL SECY., HOME DEPT., BBSR SATYABATI BEHERA VS	UMA CHARAN MISHRA VS	// NILGIRI /287 /2026 ()
210	D-CRLMP/22451/2026 CRLMP/1040/2026	STATE OF ODISHA RAHASABIHARI NATH@RASA VS	AMIT KUMAR NATH VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug)
211	D-CRLMP/23031/2026 CRLMP/1041/2026	STATE OF ODISHA SHANTILATA BEHERA VS	SUBHRANSHU DASH VS	ICC/0000044/2025 EOW,BHUBANESWAR /9 /2025 ()
212	D-CRLMP/8717/2026 CRLMP/1042/2026	STATE OF ODISHA INFORMANT VS	BYOMAKESH TRIPATHY VS	// PARADEEP LOCK /6 /2026 ()
213	D-CRLMP/14055/2026 CRLMP/1043/2026	STATE OF ODISHA SITALIKA PATRA VS	SURESH KUMAR PANDA VS	// / /0 ()
214	D-CRLMP/17798/2026 CRLMP/1044/2026	STATE OF ODISHA SONALI PRADHAN VS	DURGADATTA MOHAPATRA VS	// KANDARPUR /2 /2026 ()
215	D-CRLMP/20113/2026 CRLMP/1045/2026	STATE OF ODISHA KEDARNATH SAHOO VS	JYOTIRMAYA SAHOO VS	// MANGALA BAG /166 /2026 ()
		STATE OF ODISHA		//

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216	D-CRLMP/17906/2026 CRLMP/1046/2026	KANCHANBALA PARIJA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
217	D-CRLMP/20781/2026 CRLMP/1047/2026	NAMITA MASANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /126 /2026 () //
218	D-CRLMP/18251/2026 CRLMP/1048/2026	BATAKRUSHANA DAS VS PRINCIPAL SECY., HOME DEPT., BBSR	DEBASISH PATNAIK VS	DHARMASALA /228 /2024 () //
219	D-CRLREV/30311/2025 CRLREV/506/2026	SANTOSH KUMAR DARJEE VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /9 /2022 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000007/2022
220	D-CRLREV/22410/2026 CRLREV/507/2026	DHARANI MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHAWANIPATNA SADAR /178 /2026 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000037/2026
221	D-EXP/32701/2026 EXP/94/2026	ALEKH CHARAN SAHOO VS USHA PADHI, SECRETARY TO GOVT, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA	MANAS PATI VS	// () //
222	D-EXP/32616/2026 EXP/95/2026	RAMESH CHANDRA PANDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// () //
223	D-FAO/34899/2026 FAO/888/2026	SULTAN JABIRUDDIN KHAN VS ODISHA WAQF BOARD, CUTTACK	ALOK KUMAR PANDA VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000022/2025
224	D-FAO/32240/2026 FAO/889/2026	THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE COMPANY LTD.,BHUBANESHWAR VS SRIMATI DEVI	SAGWANANDA NAYAK VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000032/2023
225	D-FAO/34411/2026 FAO/890/2026	PRAMOD PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000166/2025
226	D-FAO/34644/2026 FAO/891/2026	KHUSHAL MAHANAND VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000004/2020
227	D-FAO/34648/2026	KABITA NAYAK	SATYABAN SAHOO	//

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	FAO/892/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000024/2025
228	D-JCRLA/23165/2026 JCRLA/217/2026	NEPAL LOHARA@PARABHOI VS STATE OF ODISHA	ADV. VS	KESINGA /18 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000033/2025
229	D-JCRLA/23167/2026 JCRLA/218/2026	JAYASING JANI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /84 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000172/2021
230	D-MACA/34904/2026 MACA/735/2026	TAPANJYOTI PALIT VS ASHOK KUMAR JENA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000170/2018
231	D-MACA/34666/2026 MACA/736/2026	RAJESH SHARMA VS MOHAMMAD IMRAN KHAN	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000839/2022
232	D-MATA/16838/2026 MATA/255/2026	P. HARI KUMAR VS S.R. SHIKHA RANI	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000272/2023
233	D-RSA/32970/2026 RSA/382/2026	CHANDRA SEKHAR PATTJOSHI VS BHAWANI SHANKAR PATTJOSHI	DEBABRATA DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000002/2017
234	D-RSA/33619/2026 RSA/383/2026	NITYANANDA NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000073/2014
235	D-RSA/25452/2026 RSA/384/2026	KOBRA BIBI VS MANJUR ALLI KHAN	RANJIT MOHANTY VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000034/2022
236	D-RVWPET/34880/2026 RVWPET/174/2026	STATE OF ODISHA VS MAMATA NAYAK	SATYABRATA MOHANTY,A.G.A VS	// () //
237	D-TRP(C)/34878/2026 TRP(C)/238/2026	ROSALIN SAMAL VS LINCON PARIDA	SUJATA JENA, (SR.ADV.) VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000165/2026
238	D-WA/33636/2026 WA/1042/2026	STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// ()

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239	D-WA/33635/2026 WA/1043/2026	MANOJ KUMAR SAHU STATE OF ODISHA VS DUSHMANT KUMAR MARTHA	SAROJ KUMAR JEE,A.G.A VS	// // 0 //
240	D-WA/34364/2026 WA/1044/2026	STATE OF ODISHA VS N. GOBIND RAJ PATNAIK	DEBASISH TRIPATHY,A.G.A VS	// 0 //
241	D-WA/33802/2026 WA/1045/2026	STATE OF ODISHA VS HARAPRIYA ROUT	PRABIR KUMAR RAY,A.G.A VS	// 0 //
242	D-WA/34366/2026 WA/1046/2026	STATE OF ODISHA VS VANAPALI RAVI	DEBASISH TRIPATHY,A.G.A VS	// 0 //
243	D-WA/34365/2026 WA/1047/2026	STATE OF ODISHA VS NAGESWAR RAO PATNAIK	DEBASISH TRIPATHY,A.G.A VS	// 0 //
244	D-WA/34372/2026 WA/1048/2026	STATE OF ODISHA VS PRABIR KUMAR PATRA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
245	D-WA/33427/2026 WA/1049/2026	STATE OF ODISHA VS RABINDRA KUMAR PRADHAN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
246	D-WP(C)/34154/2026 WP(C)/24324/2026	PRASANTA KUMAR GIRI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
247	D-WP(C)/34900/2026 WP(C)/24325/2026	NIRANJAN BEHERA VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
248	D-WP(C)/34183/2026 WP(C)/24326/2026	PRASANNA KUMAR PATTANAYAK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
249	D-WP(C)/33085/2026 WP(C)/24327/2026	CHAITI AYAL VS COLLECTOR, KORAPUT	DIGAMBAR SETHI VS	// 0 //

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250	D-WP(C)/30753/2026 WP(C)/24328/2026	GANGADHAR MEHER VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
251	D-WP(C)/33155/2026 WP(C)/24329/2026	BHAGABAN MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
252	D-WP(C)/34524/2026 WP(C)/24330/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
253	D-WP(C)/31056/2026 WP(C)/24331/2026	MABELLO DOORS AND FURNITURE PVT.LTD, GANJAM VS INDIAN BANK, GANJAM	SASWAT KUMAR ACHARYA VS	// 0 //
254	D-WP(C)/30992/2026 WP(C)/24332/2026	SWATHI TULSYAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
255	D-WP(C)/34528/2026 WP(C)/24333/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/35045/2026 WP(C)/24334/2026	BABI NAYAK VS CHIEF COMMISSIONER OF CT AND GST ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
257	D-WP(C)/33700/2026 WP(C)/24335/2026	KALINGA COLLEGE OF NURSING, SAMBALPUR VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
258	D-WP(C)/33320/2026 WP(C)/24336/2026	PRAVAS DARSAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
259	D-WP(C)/31955/2026 WP(C)/24337/2026	BRAJABANDHU SETHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
260	D-WP(C)/34464/2026 WP(C)/24338/2026	K.NARAYAN RAO VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
261	D-WP(C)/31868/2026	SUBHRA MOHANTY	GAJENDRANATH ROUT	//

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	WP(C)/24339/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35107/2026 WP(C)/24340/2026	SARANGADHAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/32271/2026 WP(C)/24341/2026	NRUSINGHA PRUSTY VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
264	D-WP(C)/28206/2026 WP(C)/24342/2026	RAMAHARI NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
265	D-WP(C)/32565/2026 WP(C)/24343/2026	SNIGDHARANI MOHANTY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/33724/2026 WP(C)/24344/2026	FULLA PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
267	D-WP(C)/35117/2026 WP(C)/24345/2026	RAM PUJAN SRIVAS VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK, JHARSUGUDA,BRANCH ,JHARSUGUDA	SUNIL KUMAR PANDA VS	// 0 //
268	D-WP(C)/34512/2026 WP(C)/24346/2026	SWARNALATA PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
269	D-WP(C)/33910/2026 WP(C)/24347/2026	CHANDRAKANTA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
270	D-WP(C)/34686/2026 WP(C)/24348/2026	TANUJA MOHANTY VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	ANANYA PRADHAN VS	// 0 //
271	D-WP(C)/32572/2026 WP(C)/24349/2026	SURESH CHANDRA SETHY VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
272	D-WP(C)/33478/2026 WP(C)/24350/2026	SAROJ KUMAR DALABEHERA VS	ASHIS KUMAR MISHRA VS	// 0

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273	D-WP(C)/32316/2026 WP(C)/24351/2026	STATE OF ODISHA SANJAYA KUMAR MISHRA VS	SADASIVA PATRA (1) VS	// // 0
274	D-WP(C)/34092/2026 WP(C)/24352/2026	STATE OF ODISHA ANUREKHA SUNA VS	DR.BINOD KUMAR MISHRA VS	// // 0
275	D-WP(C)/34415/2026 WP(C)/24353/2026	STATE OF ODISHA UDAY KUMAR YADAV VS	SARADA PRASAD DASH VS	// // 0
276	D-WP(C)/34577/2026 WP(C)/24354/2026	STATE OF ODISHA SHREE KUMAR BAITHALU VS	BRAHMANANDA TRIPATHY VS	// // 0
277	D-WP(C)/34426/2026 WP(C)/24355/2026	ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR SARAT MOHAPATRA VS	SWAPNIL ROY VS	// // 0
278	D-WP(C)/34417/2026 WP(C)/24356/2026	STATE OF ODISHA NARENDRA KUMAR RAY CHOUDHURY VS	SAMIR KUMAR MISHRA VS	// // 0
279	D-WP(C)/34197/2026 WP(C)/24357/2026	STATE BANK OF INDIA, MAIN BRANCH, PURI UNION OF INDIA VS	RUPESH KUMAR KANUNGO VS	// // 0
280	D-WP(C)/33449/2026 WP(C)/24358/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER SUBASH CHANDRA MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// // 0
281	D-WP(C)/34578/2026 WP(C)/24359/2026	STATE OF ODISHA GOBINDA CHANDRA BEHERA VS	SUBASH CHANDRA PRADHAN VS	// // 0
282	D-WP(C)/34431/2026 WP(C)/24360/2026	STATE OF ODISHA SPECIAL SCHOOL FOR HEARING IMPAIRED VS	SWAPNIL ROY VS	// // 0
283	D-WP(C)/34273/2026 WP(C)/24361/2026	STATE OF ODISHA JAYANTA KUMAR PANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/34237/2026 WP(C)/24362/2026	BHAGABAN DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
285	D-WP(C)/33405/2026 WP(C)/24363/2026	PINKI RATH VS COMMISSIONER, PURI MUNICIPAL CORPORATION, PURI	MANAS RANJAN DHAL VS	// 0 //
286	D-WP(C)/34421/2026 WP(C)/24364/2026	BANK OF INDIA, GOPALPUR BRANCH, CUTTACK VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, ORISSA, CUTTACK	SAYED ASIF ALI VS	// 0 //
287	D-WP(C)/34269/2026 WP(C)/24365/2026	PRASANNA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/34312/2026 WP(C)/24366/2026	PABITRA KUMAR SEN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	D-WP(C)/34480/2026 WP(C)/24367/2026	DHARITRI KUMARI PADHY VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
290	D-WP(C)/32531/2026 WP(C)/24368/2026	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
291	D-WP(C)/34773/2026 WP(C)/24369/2026	HARAPRIYA BHOI VS MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR	AKSHAYA KUMAR SUBUDHI VS	// 0 //
292	D-WP(C)/34291/2026 WP(C)/24370/2026	SUNIL KUMAR PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
293	D-WP(C)/33407/2026 WP(C)/24371/2026	JASOBANTA BASTIA VS THE AUTHORIZED OFFICER, BANK OF BARODA, CUTTACK	SUBASH CHANDRA PUSPALAKA VS	// 0 //
294	D-WP(C)/34483/2026 WP(C)/24372/2026	CHITRASEN PARIDA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
295	D-WP(C)/34342/2026	BINOD @ BINOD CHANDRA PATRA	SIDHARTHA DAS	//

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	WP(C)/24373/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/34427/2026	SUDARSHAN DAS	BANSHIDHAR SATAPATHY	//
	WP(C)/24374/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/34353/2026	DR. ANWESHA PANDA	RAKESH BEHERA	//
	WP(C)/24375/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/34394/2026	BHIMASEN PODH	BIJAY KUMAR BEHERA	//
	WP(C)/24376/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/32561/2026	KILLAMSETTY MUTYA CHANDRAM	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/24377/2026	VS UNION OF INDIA	VS	0 //
300	D-WP(C)/34354/2026	ANUPAMA BHOI	PRASANTA KUMAR SATAPATHY	//
	WP(C)/24378/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/34468/2026	SUBASH KUMAR SETHI	PRAVAT CHANDRA MOHANTY	//
	WP(C)/24379/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/34804/2026	KARUNAKAR KHANDAI	SUBHASISH DAS	//
	WP(C)/24380/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/32574/2026	SATYABHAMA NAIK	SRIKANTA KUMAR NATH	//
	WP(C)/24381/2026	VS STATE OF ORISSA	VS	0 //
304	D-WP(C)/33404/2026	DIBYASINGH MALIK	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/24382/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/34925/2026	DR.RUDRANARAYAN NAYAK	JAJATI KESHARI KHUNTIA	//
	WP(C)/24383/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/34698/2026	SANTOSH KUMAR SAHOO	SIDHARTH SHANKAR PADHY	//
	WP(C)/24384/2026	VS	VS	0

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307	D-WP(C)/34700/2026 WP(C)/24385/2026	THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR SANTOSH KUMAR SAHOO VS	SIDHARTH SHANKAR PADHY VS	// // 0
308	D-WP(C)/33373/2026 WP(C)/24386/2026	THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR MOHANI SUTAR VS	RANJIT MOHANTY VS	// // 0
309	D-WP(C)/34596/2026 WP(C)/24387/2026	STATE OF ODISHA JANARDANA SWAIN VS	SUPRITI KAR VS	// // 0
310	D-WP(C)/32577/2026 WP(C)/24388/2026	STATE OF ODISHA PADMABATI NAIK VS	SRIKANTA KUMAR NATH VS	// // 0
311	D-WP(C)/34382/2026 WP(C)/24389/2026	STATE OF ORISSA DR.NISAMANI SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0
312	D-WP(C)/34539/2026 WP(C)/24390/2026	STATE OF ODISHA ABDUL KUDUS KHAN VS	GAJENDRANATH ROUT VS	// // 0
313	D-WP(C)/34846/2026 WP(C)/24391/2026	STATE OF ODISHA BRUNDABAN JUANG VS	SESHADEV DASH VS	// // 0
314	D-WP(C)/33334/2026 WP(C)/24392/2026	STATE OF ODISHA UNION OF INDIA VS	JNYANANANDA PANDA, C.G.C VS	// // 0
315	D-WP(C)/34383/2026 WP(C)/24393/2026	RATIKANTA BEHERA LILI NAIK VS	NIKUNJA KUMAR ROUT VS	// // 0
316	D-WP(C)/34625/2026 WP(C)/24394/2026	STATE OF ODISHA GOPALJI PRASAD PANIGRAHI VS	ASHIS KUMAR MISHRA VS	// // 0
317	D-WP(C)/32593/2026 WP(C)/24395/2026	STATE OF ODISHA DEBASIS PATNAIK VS	PRABUDDHA KUMAR PATTANAIK VS	// // 0
		COMMISSIONER CUM SECRETARY, COOPERATION DEPARTMENT, BHUBANESWAR		//

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318	D-WP(C)/33316/2026 WP(C)/24396/2026	SANJIBANI ONTIYA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
319	D-WP(C)/34654/2026 WP(C)/24397/2026	BIJAYA KUMAR PATTNAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
320	D-WP(C)/35011/2026 WP(C)/24398/2026	SAHADEV TUDU VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
321	D-WP(C)/34287/2026 WP(C)/24399/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
322	D-WP(C)/34657/2026 WP(C)/24400/2026	JANAKIRAM ANDAVARAPU, JEYPORE, KORAPUT VS ASSISTANT COMMISSIONER CT AND GST KORAPUT CIRCLE, JEYPORE,KORAPUT	DEBRAT SETHY VS	// 0 //
323	D-WP(C)/35013/2026 WP(C)/24401/2026	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
324	D-WP(C)/34684/2026 WP(C)/24402/2026	TANGUDU GOURI SANKAR @ T. GOURI SANKAR VS SUB-COLLECTOR, RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //
325	D-WP(C)/34463/2026 WP(C)/24403/2026	DEBA PRASAD SAHU VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
326	D-WP(C)/34743/2026 WP(C)/24404/2026	AKRURA KUMAR SETHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
327	D-WP(C)/34857/2026 WP(C)/24405/2026	TAPASWINI BERIHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
328	D-WP(C)/34688/2026 WP(C)/24406/2026	BAIJAYANTI KISAN VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
329	D-WP(C)/34860/2026	JANARDAN CHHURIA	PABITRA KUMAR NAYAK	//

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	WP(C)/24407/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/34687/2026	KAILASH KISHAN	SANTOSH KUMAR DWIVEDY	//
	WP(C)/24408/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/34862/2026	RAHIL HEMBRAM	PABITRA KUMAR NAYAK	//
	WP(C)/24409/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/34606/2026	PANKAJINI SAHU	BISWABIHARI MOHANTY	//
	WP(C)/24410/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/34863/2026	ANANDRA MUNDA	PABITRA KUMAR NAYAK	//
	WP(C)/24411/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/35042/2026	AJAY SHARMA	MANAS PATI	//
	WP(C)/24412/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/34602/2026	BIGHNESWAR BHOI	BISWABIHARI MOHANTY	//
	WP(C)/24413/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/34736/2026	SRINIBASH CHANDRA SWAIN	SATYAJIT BEHERA	//
	WP(C)/24414/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/34264/2026	SOUDAGARA BHOLA	RANJIT MOHANTY	//
	WP(C)/24415/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/35043/2026	KHIRABDI BEHERA	MANAS PATI	//
	WP(C)/24416/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/34844/2026	SANATANA SETH	PABITRA KUMAR NAYAK	//
	WP(C)/24417/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/34266/2026	SWAPNENDU KUMAR MUND	KRISHNA CHANDRA SAHU	//
	WP(C)/24418/2026	VS	VS	0

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341	D-WP(C)/34845/2026 WP(C)/24419/2026	STATE OF ODISHA HIMANSU CHARAN GURU VS	PABITRA KUMAR NAYAK VS	// // 0
342	D-WP(C)/34323/2026 WP(C)/24420/2026	STATE OF ODISHA PINKY DARJEE @ PINKI DARJEE VS	SRIKANTA MAHUNTA VS	// // 0
343	D-WP(C)/34849/2026 WP(C)/24421/2026	STATE OF ODISHA PRADEEP MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0
344	D-WP(C)/34367/2026 WP(C)/24422/2026	STATE OF ODISHA SASHI BHUSAN SAHANI VS	SUBHASREE MOHANTY VS	// // 0
345	D-WP(C)/34853/2026 WP(C)/24423/2026	STATE OF ODISHA DHANESWAR MEHER VS	PABITRA KUMAR NAYAK VS	// // 0
346	D-WP(C)/34252/2026 WP(C)/24424/2026	STATE OF ODISHA BASANTA MANJARI PADHI VS	DIPTI RANJAN BHOKTA VS	// // 0
347	D-WP(C)/34253/2026 WP(C)/24425/2026	STATE OF ODISHA NISHAMANI MOHANTA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
348	D-WP(C)/34526/2026 WP(C)/24426/2026	STATE OF ODISHA MANOJ MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0
349	D-WP(C)/35008/2026 WP(C)/24427/2026	STATE OF ODISHA PRADIPTA KUMAR TRIPATHY VS	PRABIN DAS VS	// // 0
350	D-WP(C)/34584/2026 WP(C)/24428/2026	STATE OF ODISHA SARASWATI BARIK VS	BISWABIHARI MOHANTY VS	// // 0
351	D-WP(C)/34594/2026 WP(C)/24429/2026	STATE OF ODISHA ADIKANDA PATRA VS	BISWABIHARI MOHANTY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/34595/2026 WP(C)/24430/2026	MANORANJAN GIRI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
353	D-WP(C)/34600/2026 WP(C)/24431/2026	SAROJINI KALIA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
354	D-WP(C)/31246/2026 WP(C)/24432/2026	KARTIKA CHANDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
355	D-WP(C)/34470/2026 WP(C)/24433/2026	TIKINA KUMAR SAHU VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
356	D-WP(C)/35001/2026 WP(C)/24434/2026	PRAVAT KUMAR DASH VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
357	D-WP(C)/34475/2026 WP(C)/24435/2026	DANDESWAR PARIDA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
358	D-WP(C)/35064/2026 WP(C)/24436/2026	JAYAPRAKASH MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
359	D-WP(C)/34944/2026 WP(C)/24437/2026	MANASA RANJAN BISWAL VS THE STATE TAX OFFICER, ENFORCEMENT UNIT	BHABANI PRASAD MOHANTY VS	// 0 //
360	D-WP(C)/34487/2026 WP(C)/24438/2026	RAJESH KUMAR SETHI VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
361	D-WP(C)/33942/2026 WP(C)/24439/2026	PABITRA MOHAN UPADHAYAY VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
362	D-WP(C)/34794/2026 WP(C)/24440/2026	BHAGBATI BEHERA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
363	D-WP(C)/35076/2026	BHANU PRATAP DANDSENA	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/24441/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/33615/2026	PURNACHANDRA JENA	JAGAJIBAN PRADHAN	//
	WP(C)/24442/2026	VS BANK OF INDIA, KEONJHAR	VS	0 //
365	D-WP(C)/30198/2026	THE CHIEF MANAGER BANK OF BARODA, ROSARB, CUTTACK	MANOJ KUMAR MOHAPATRA	//
	WP(C)/24443/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/35072/2026	GIRIDHARI HARIJAN	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/24444/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/34821/2026	GANESH CHANDRA MISHRA	KISHORE KUMAR MISHRA	//
	WP(C)/24445/2026	VS COLLECTOR, KHORDA	VS	0 //
368	D-WP(C)/35047/2026	KANGALU CHIRGUN	JAYADEBA BEHERA	//
	WP(C)/24446/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/34943/2026	PAREEK ELECTRICALS, CUTTACK	BHABANI PRASAD MOHANTY	//
	WP(C)/24447/2026	VS ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK	VS	0 //
370	D-WP(C)/35102/2026	DUKHISHYAM PRADHAN	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/24448/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/34488/2026	MANOJ MUNDA	SUMIT KUMAR MOHANTY	//
	WP(C)/24449/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/35028/2026	JYOTSNARANI DAS	SAMEER KUMAR DAS	//
	WP(C)/24450/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/35130/2026	BISWA BIJAYA PRADHAN	SURENDRA KUMAR GARTIA	//
	WP(C)/24451/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/30366/2026	DAMMU RAMACHANDRA	MANOJA KUMAR KHUNTIA	//
	WP(C)/24452/2026	VS	VS	0

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375	D-WP(C)/34756/2026 WP(C)/24453/2026	UNION OF INDIA SATYA PRAKASH BARIK VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// // 0 //
376	D-WP(C)/33656/2026 WP(C)/24454/2026	ARUN NAYAK VS THE AUTHORISED SIGNATORY, SUNNY MOTORS, CUTTACK	SIDHANT PADHI VS	// 0 //
377	D-WP(C)/35213/2026 WP(C)/24455/2026	M/S SVS MOOKAMBIKA CONSTRUCTION PVT. LTD., VIZIANAGARAM, ANDRA PRADESH VS UNION OF INDIA	DESHBODHA CHANDRA NAYAK VS	// 0 //
378	D-WP(C)/33657/2026 WP(C)/24456/2026	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
379	D-WP(C)/30369/2026 WP(C)/24457/2026	U.ROJA RANI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
380	D-WP(C)/34757/2026 WP(C)/24458/2026	PRASANTA KUMAR PARIJA VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
381	D-WP(C)/35260/2026 WP(C)/24459/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
382	D-WP(C)/32300/2026 WP(C)/24460/2026	BHARAT BHUSAN DHAL VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
383	D-WP(C)/31226/2026 WP(C)/24461/2026	M/S. BISWESWAR ROUT SECURITY AGENCY, CUTTACK VS THE EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
384	D-WP(C)/35258/2026 WP(C)/24462/2026	DHARANIDHAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
385	D-WP(C)/34540/2026 WP(C)/24463/2026	SINA DEI MAJHI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //

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386	D-WP(C)/35106/2026 WP(C)/24464/2026	MANDHAR BAGARTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
387	D-WP(C)/32797/2026 WP(C)/24465/2026	NIRUPAMA SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	B.B.CHAMPATIRAY VS	// 0 //
388	D-WP(C)/33659/2026 WP(C)/24466/2026	PITAMBAR SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
389	D-WP(C)/33946/2026 WP(C)/24467/2026	HENA PARVEEN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
390	D-WP(C)/35221/2026 WP(C)/24468/2026	SABITRI PRADHAN VS STATE OF ODISHA	SUBHRANSHU DASH VS	// 0 //
391	D-WP(C)/34452/2026 WP(C)/24469/2026	SANJUKTA KARAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
392	D-WP(C)/35115/2026 WP(C)/24470/2026	BHADRAK COOPERATIVE URBAN BANK LTD.,BHADRAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
393	D-WP(C)/35062/2026 WP(C)/24471/2026	SUJATA NAYAK VS BRANCH MANAGER, UCO BANK, SALEPUR, KATAKA	NIRANJAN LENKA VS	// 0 //
394	D-WP(C)/33795/2026 WP(C)/24472/2026	BISHNU CHARAN SARANGI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
395	D-WP(C)/35197/2026 WP(C)/24473/2026	PUSPA SORENG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
396	D-WP(C)/34635/2026 WP(C)/24474/2026	SUVENDU NAIK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
397	D-WP(C)/35020/2026	LAXMIDHAR PRADHAN	SAMEER KUMAR DAS	//

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	WP(C)/24475/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/35046/2026 WP(C)/24476/2026	HRUSHIKESH SAHOO VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
399	D-WP(C)/33502/2026 WP(C)/24477/2026	DR. SUVENDU KUMAR MOHANTY VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
400	D-WP(C)/34938/2026 WP(C)/24478/2026	RAMA CHANDRA BISWAL VS COLLECTOR, CUTTACK	SOURAV SUMAN BHUYAN VS	// 0 //
401	D-WP(C)/33811/2026 WP(C)/24479/2026	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED, CHENNAI VS THE INSURANCE OMBUDSMAN, KHORDHA	BHIMASEN SAHOO VS	// 0 //
402	D-WP(C)/35169/2026 WP(C)/24480/2026	M/S SAGAR CREATIVE ADS AND SOLUTION, KHURDA VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	ABINASH ACHARYA VS	// 0 //
403	D-WP(C)/35423/2026 WP(C)/24481/2026	KANGALU CHIRGUN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
404	D-WP(C)/35025/2026 WP(C)/24482/2026	RADHARANJAN MOHANTY VS BHADRAK MUNICIPALITY, BHADRAK	PRAGYAN PARAMITA MOHANTY VS	// 0 //
405	D-WP(C)/32937/2026 WP(C)/24483/2026	MANDAPADA CHRISTIAN MANDALI VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// 0 //
406	D-WP(C)/33934/2026 WP(C)/24484/2026	M/S CARE SECURITY @ ALLIED SERVICES, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
407	D-WP(C)/34260/2026 WP(C)/24485/2026	DILESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
408	D-ABLAPL/22501/2026 ABLAPL/9071/2026	ANIL BEHERA VS	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK. 0

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409	D-ABLAPL/22504/2026 ABLAPL/9072/2026	STATE OF ODISHA SANTOSH KUMAR MALIK VS	DALIRANI BEHURAY VS	// SIMULIA /205 /2026 ()
410	D-ABLAPL/22521/2026 ABLAPL/9073/2026	STATE OF ODISHA GUDDU KUMAR VS	UMA SHANKAR PATEL VS	// HEMGIR /294 /2026 ()
411	D-ABLAPL/22848/2026 ABLAPL/9074/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SUDHANSU SEKHAR DASH VS	// TANGI /383 /2026 ()
412	D-ABLAPL/22853/2026 ABLAPL/9075/2026	STATE OF ODISHA SUDEEPTA @ SUDIPTA KUMAR BISWAL VS	BISHNU PRASAD PRADHAN VS	// CUTTACK VIGILANCE /5 /2026 ()
413	D-ABLAPL/21825/2026 ABLAPL/9076/2026	STATE OF ODISHA(VIG.) NILAMANI SAHOO @ KALIA SAHOO VS	JUGALA KISHORE PANDA VS	// PARJANG /355 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000436/2025
414	D-ABLAPL/22029/2026 ABLAPL/9077/2026	STATE OF ODISHA ALEKHA MAHANKUDA VS	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /429 /2026 ()
415	D-ABLAPL/22862/2026 ABLAPL/9078/2026	STATE OF ODISHA NURJAN BIBI @ NURU VS	SATYABRATA DASH VS	// KHANTAPADA /292 /2026 ()
416	D-ABLAPL/22222/2026 ABLAPL/9079/2026	STATE OF ODISHA PRAVAT RANA VS	PRADEEP KUMAR MOHANTY VS	// TANGI (KHURDA) /469 /2026 ()
417	D-ABLAPL/22863/2026 ABLAPL/9080/2026	STATE OF ODISHA YUBARAJ RANA VS	DEBABRATA DASH VS	// JEYPORE TOWN /103 /2023 ()
418	D-ABLAPL/22232/2026 ABLAPL/9081/2026	STATE OF ODISHA KALIA BEHERA @ SOUMYA RANJAN BEHERA VS	AVIRAM PATRA VS	// KHANDAGIRI P.S. /593 /2026 ()
419	D-ABLAPL/22233/2026 ABLAPL/9082/2026	STATE OF ODISHA SUMAN KUMAR SAHU @ SAGAR SAHU VS	RAJENDRA KUMAR SAHU VS	// BHANJANAGAR /644 /2026 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/22435/2026 ABLAPL/9083/2026	SRIKANT TARAI @ SRIKANT TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /567 /2026 () //
421	D-ABLAPL/22675/2026 ABLAPL/9084/2026	AKHIL KUMAR SWAIN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /208 /2026 () //
422	D-ABLAPL/22680/2026 ABLAPL/9085/2026	ABANA PRADHAN VS STATE OF ODISHA	SUPRAVA BEHERA VS	/ /0 () //
423	D-ABLAPL/22800/2026 ABLAPL/9086/2026	MALIK SABAK @ MALLIK SABAK @ MALIK SABAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /130 /2026 () //
424	D-ABLAPL/22811/2026 ABLAPL/9087/2026	CHITTA RANJAN SAMAL VS STATE OF ODISHA	NALINI KANTA DASH VS	BADAMBADI /444 /2025 () //
425	D-ABLAPL/22443/2026 ABLAPL/9088/2026	ARATI GHADEI @ ARATYALOK GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /13 /2026 () //
426	D-ABLAPL/22818/2026 ABLAPL/9089/2026	JAYANTA KUMAR JENA @ PAPUNI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BINJHARPUR /360 /2026 () //
427	D-ABLAPL/22668/2026 ABLAPL/9090/2026	ISWAR NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	LANJIGARH /41 /2026 () //
428	D-ABLAPL/22572/2026 ABLAPL/9091/2026	SUKANTA SWAIN VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	JANKIA P.S. /412 /2026 () //
429	D-ABLAPL/22591/2026 ABLAPL/9092/2026	KRUPASINDHU KOCHIM VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	JEYPORE VIGILANCE /15 /2018 () //
430	D-ABLAPL/22857/2026 ABLAPL/9093/2026	MAJIT@MAJID SK.ABDUL MAJID VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /344 /2026 () //
431	D-ABLAPL/22622/2026	SURYAKANTA BARAL	ASIT KUMAR JENA	SUKINDA /147 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9094/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/21647/2026 ABLAPL/9095/2026	RAMESH KUMAR BEHERA @ RAMESH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /221 /2026 () //
433	D-ABLAPL/22874/2026 ABLAPL/9096/2026	PARAMESWAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /758 /2025 () //
434	D-ABLAPL/22474/2026 ABLAPL/9097/2026	JAGANNATH BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHID NAGAR P.S. /347 /2026 () //
435	D-ABLAPL/22667/2026 ABLAPL/9098/2026	SWARNA MUDRA DASH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANITA P.S. /6 /2026 () //
436	D-ABLAPL/22679/2026 ABLAPL/9099/2026	BISHNUMOHAN LENKA VS STATE OF ODISHA	DHARMENDRA SETHY VS	KHAIRA /156 /2026 () //
437	D-ABLAPL/22789/2026 ABLAPL/9100/2026	SUBODHA KANTA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NAYAPALLI P.S. /565 /2026 () //
438	D-ABLAPL/22875/2026 ABLAPL/9101/2026	SARASWATI SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
439	D-ABLAPL/22878/2026 ABLAPL/9102/2026	MANGALA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /19 /2006 () //
440	D-ABLAPL/22833/2026 ABLAPL/9103/2026	B.GANESH PATRA @ BENU VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	GOLANTHARA (BERHAMPUR) /395 /2026 () //
441	D-ABLAPL/22882/2026 ABLAPL/9104/2026	LALA KHAN @ MD. MOHEBUB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /216 /2026 () //
442	D-ABLAPL/22849/2026 ABLAPL/9105/2026	SHIBASHIS SWAIN VS	SURESH KUMAR CHOUDHURY VS	DHENKANAL SADAR /668 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/22869/2026 ABLAPL/9106/2026	STATE OF ODISHA DHANANJAY MAJHI VS	BIJAYA KUMAR RAGADA VS	// TITILAGARH /217 /2026 ()
444	D-ABLAPL/22891/2026 ABLAPL/9107/2026	STATE OF ODISHA LULU KHAN @ SAHADAT KHAN VS	AMULYA RATNA PANDA VS	// TIGIRIA /216 /2026 ()
445	D-ABLAPL/22892/2026 ABLAPL/9108/2026	STATE OF ODISHA HABIB KHAN VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /201 /2026 ()
446	D-ABLAPL/22955/2026 ABLAPL/9109/2026	STATE OF ODISHA SANJIT KANHAR @ SANJIB KANHAR VS	ANIRUDHA DAS VS	// GOCHHAPADA /29 /2024 ()
447	D-ABLAPL/22959/2026 ABLAPL/9110/2026	STATE OF ODISHA CHANDAN DAS VS	MANGU NANDY VS	// MALKANGIRI /578 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000743/2025
448	D-ABLAPL/22897/2026 ABLAPL/9111/2026	STATE OF ODISHA BANSHIDHAR SWAIN VS	BIKRAM RATH VS	ATHGARH /36 /2026 ()
449	D-ABLAPL/22917/2026 ABLAPL/9112/2026	STATE OF ODISHA TARUN KUMAR DASH VS	ASIT KUMAR OTTA VS	// BHANJPUR /199 /2026 ()
450	D-ABLAPL/23001/2026 ABLAPL/9113/2026	STATE OF ODISHA ACHYUTA MAHARANA VS	JITENDRA SAMANTARAY VS	// ASKA /291 /2026 ()
451	D-ABLAPL/23010/2026 ABLAPL/9114/2026	STATE OF ODISHA SRITAM MALIK VS	SUVASHISH PATTANAIK VS	// RAJKANIKI /369 /2026 ()
452	D-ABLAPL/22929/2026 ABLAPL/9115/2026	STATE OF ODISHA SANJAY SETHI VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	// NIALI /127 /2026 () //